

Railway employees in Non-priority Category on their turn during the last three years in Gujarat till date;

(b) the criteria adopted for allotment of Railway Quarters of Out-of-Turn basis;

(c) the number of applications received for such allotment;

(d) the number of employees who were allotted quarters; and

(e) the grounds on which the applications of the remaining employees were rejected?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) 2759 quarters.

(b) Allotment of quarters on out-of-turn basis is made to Railway employees on compassionate grounds, medical grounds and on grounds of physical handicap. Out-of-turn allotment is also made to specified dependent relatives of retiring Railway employees subject to fulfilment of prescribed conditions. Besides the above, Territorial Army personnel and SC/ST employees are also allotted quarters as per prescribed norms.

(c) 539 applications.

(d) 407 employees.

(e) The applications of remaining employees were rejected on merit, after due consideration.

Dry Dock at Bombay

1669. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "85 crores down the dock" appearing in the 'Sunday Observer (of Business & Politics)', New Delhi dated August 20, 1995;

(b) if so, the facts thereof;

(c) the reaction of the Government thereto;

(d) whether any investigation has been ordered into squandering of public funds because of Governmental inefficiency and poor planning of the dry dock and wharf at the Bombay naval dockyard and the lack of planning and co-ordination between the Ministry of Defence and Naval headquarters resulting in an extra burden on the national exchequer amounting to about Rs. 25 crores plus a six year delay;

(e) if so, its outcome and if not, the reason therefor; and

(f) the stage at which the project stands at present?

THE MINISTER OF STATE IN THE THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) to (f) The facts are being ascertained and will be placed on the Table of the House.

Development of Small and Medium Cities

1670. SHRIMATI BHAVNA CHIKHLIA : Will the

Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to State :

(a) whether the Union Government propose to select small and medium cities of the States for their development;

(b) if so, the position in this regard as on 30, September, 1995;

(c) whether the Union Government have received certain proposals from the Government of Gujarat for approval of certain projects;

(d) if so, the details thereof as on 30 September, 1995;

(e) the details of the progress made in each of the project and the reasons for the delay; and

(f) the time by which these proposals are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) The revised guidelines of the Scheme of Integrated Development of Small and Medium Towns (IDSMT) have been communicated to the State Governments during August, 1995. The guidelines prescribe the procedure for selection and identification of towns, preparation and approval of project reports, release of Central Assistance, etc.

(c) to (f) Under the new guidelines, IDSMT project proposals are required to be approved by State level Sanctioning Committee and not by Government of India. No proposal from the Government of Gujarat in accordance with the revised guidelines has been received by the Government of India for considering release of Central Assistance.

Sale of Land

1671. SHRI RAJNATH SONKAR SHASHI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to State :

(a) whether the National Capital Region Planning Board has asked the DDA to permit the public sector undertakings to sell their land to private parties to help them buy the land at out stations and if so, the details of the public sector undertakings which sought the permission and has the permission been granted to them;

(b) whether attention of the Government has been drawn to the news item in the 'Jansatta' and 'Economic Times' dated 22nd and 25th August, 1995 regarding "Rashtriya Rajdhani Khetra 2005 se pahle nahin" and "DDA told to let PSUs sell land at market prices"; and

(c) if so, the facts thereof and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT DEPARTMENT OF URBAN DEVELOPMENT (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) and (c) Yes, Sir. However, there is no decision to extend the time frame of Regional Plan-2001. The mid-term review of Regional Plan-2001 has been initiated recently i.e. in September, 1995. No letter has been written by the National